

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-354(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: M/s RKG International Pvt. Ltd. V/s. M/s. Uma Shankar Khandelwal Forging Ltd.

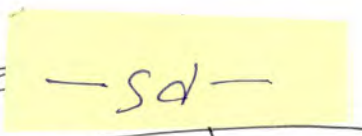
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

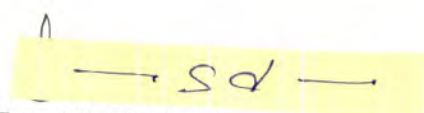
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ankit Singal, Advocate for Operational Creditor

ORDER

Notice to the respondent returnable on 21st September, 2017. Dasti.
Affidavit of service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)